

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

133. C.P. 1014/2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **30.04.2024**

NAME OF THE PARTIES: Amit Kumar Mehta

V/s.

JM Ferro Alloys Private Limited

**Appearance**

**For Petitioner:** Dr. S.K. Jain a/w Adv. Ricky Sampat - RHS

SECTION 213, 241, 242 & 244 OF THE COMPANIES ACT, 2013

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

Arguments to be continued. List for further hearing on **18.06.2024** at 3:30  
PM.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)

//NSW//